

Rajya Sabha

**List of Questions for WRITTEN ANSWERS**

to be asked at a sitting of the Rajya Sabha to be held on  
Wednesday, April 5, 2023/ 15 Chaitra, 1945 (Saka)

**(Ministries : Cooperation; Education; Home Affairs; Minority Affairs; Panchayati Raj;  
Road Transport and Highways; Rural Development; Skill Development and  
Entrepreneurship; Social Justice and Empowerment; Tribal Affairs; Women and  
Child Development)**

Total number of questions -- 160

**Corpus of funds accumulated in Sahara cooperatives**

3681 **Shri Sushil Kumar Modi:**

Will the Minister of **Cooperation** be pleased to state:

- (a) details of names and amount deposited in Sahara related cooperatives as on date;
- (b) total number of investors in Sahara co-operatives that are yet to receive refund against investments;
- (c) total number of applications received and claims made by investors against the account in the last five years;
- (d) quantum of funds from the account already utilized to refund these investors as of March 2023;
- (e) whether Government is planning on using unutilized funds to repay investors associated with four Sahara co-operatives, details thereof; and
- (f) whether Government is considering liquidating the four co-operatives to ensure seamless refund to investors?

**Cooperative business model**

3682 **Shri Pabitra Margherita:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether Government proposes to establish cooperative business model in rural areas;
- (b) if so, the schemes being implemented under this model; and
- (c) if not, the other efforts being made by Government to promote cooperatives in rural areas?

**New schemes in cooperative sector**

3683 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether any new scheme has been implemented/proposed in the cooperative sector in Amravati district of Maharashtra State and if so, the details thereof; and
- (b) whether any other scheme is proposed separately for the development of rural areas

and if so, the details thereof?

### **Techniques to evaluate performance of cooperatives**

3684 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of **Cooperation** be pleased to state:

- (a) what steps are being taken by Government to introduce or develop new techniques to evaluate the performance of cooperatives and encourage them to perform better; and
- (b) whether Government is planning to adopt a comprehensive model that can bridge the skill gaps and ensure employability of youths, if so, the details thereof?

### **Legislation by States on subject of co-operation**

3685 **Dr. Fauzia Khan:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether it is a fact that the subject of Co-operation is in the State list and the Central Government, by forming this Ministry has encroached upon the jurisdiction of the States; and
- (b) whether the State can legislate a law on banks and financial institutions related to Co-operation in their concerned States?

### **Schemes for development of PACS**

3686 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Cooperation** be pleased to state:

- (a) schemes being run by Government for development of Primary Agricultural Credit Societies (PACS) in the Country;
- (b) whether a plan has been chalked out for formation of Primary Agricultural Credit Society in every village of the country;
- (c) the number of villages in which the Committees have been formed so far; and
- (d) whether it has been contemplated to provide services through these Committees as provided by Common Service Centres in rural areas, if so, the details thereof?

### **Digitization of Co-operative Societies**

3687 # **Smt. Geeta alias Chandraprabha:**

Will the Minister of **Cooperation** be pleased to state:

- (a) whether any plan has been formulated by Government for digitization of co-operatives operating in the country;
- (b) if so, points on which Government is working for the digitization of co-operative societies;
- (c) total number of co-operative societies connected digitally so far; and
- (d) total number of co-operative societies connected digitally in Uttar Pradesh, the details thereof?

### **Pending recognition to private universities**

3688 # **Shri Narain Dass Gupta:**

Will the Minister of **Education** be pleased to state:

- (a) the private universities operating in the States;
- (b) whether any application for recognition of private universities is pending with the

Ministry;

(c) if so, the list thereof;

(d) whether any complaint has been received that many private universities do not have buildings and teachers as per standards;

(e) if so, whether investigation was carried out by the Ministry; and

(f) if not, the reasons therefor?

### **Filling of vacant posts of teachers in colleges**

3689 # **Shri Harnath Singh Yadav:**

Will the Minister of **Education** be pleased to state:

(a) whether a large number of posts are lying vacant against the sanctioned posts of teachers in Government and Government-aided Colleges run by the State Governments;

(b) if so, the details thereof;

(c) whether any action plan will be initiated to fill the vacant posts at the earliest jointly with State Governments, keeping in view the extremely important role of teachers in the education sector; and

(d) if so, the details thereof?

### **Kendriya Vidyalayas in the country**

3690 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Education** be pleased to state:

(a) the total number of Kendriya Vidyalayas (KVs) in the country and the number of KVs that have been opened in the country during the last five years, the details thereof, year-wise and State-wise;

(b) the details of vacant posts of teaching and non-teaching staff in the said KVs at present;

(c) whether it is a fact that Government has abolished the powers of the Members of Parliament regarding admission of students in KVs, if so, the reasons therefor; and

(d) who possesses special rights (quota) regarding admission in KVs at present?

### **Vacant posts in Government Universities**

3691 # **Shri Sandeep Kumar Pathak:**

Will the Minister of **Education** be pleased to state:

(a) year-wise, State-wise, University-wise and Category-wise (General/Economically Backward General Class/Backward Class/Scheduled Castes/Scheduled Tribes) number of sanctioned/vacant/filled posts of academic and non-academic posts in all Central Universities and State-run Government Universities in the country during the last five years, the details thereof; and

(b) number of functional and non-functional laboratories in all these Universities, subject-wise and University-wise details thereof and University-wise details of the vacant posts of laboratory assistants?

### **Proportion of total Universities and colleges that are NAAC-accredited**

3692 **Shri Sushil Kumar Modi:**

Will the Minister of **Education** be pleased to state:

(a) proportion of total Universities and Colleges that are National Assessment and Accreditation Council (NAAC)-accredited as of March 2023, respectively;

- (b) proportion of NAAC assessors who haven't received opportunities to make site visits and those who have made multiple visits respectively;
- (c) whether site visits have been assigned to assessors outside NAAC's pool of assessors, if so, rationale for doing so;
- (d) whether it is a fact that NAAC's IT system does not have a mechanism to check data alteration in self-study reports;
- (e) details of discrepancies associated with peer-team assessment reports; and
- (f) whether Government is considering overhauling NAAC's accreditation process, if so, the details thereof?

### **Vacancies of teachers and Principals in KVs**

**3693 Dr. C.M. Ramesh:**

Will the Minister of **Education** be pleased to state:

- (a) when the last recruitment for filling up of vacancies of teachers and principals in Kendriya Vidyalayas (KVs) took place, subject-wise/teacher-wise, details thereof; and
- (b) how many vacancies have occurred as on date since last recruitment in respect of teachers and principals in KVs, subject-wise and steps taken to fill up those vacancies expeditiously in the interest of students, details thereof?

### **Introduction of English medium in Andhra Pradesh**

**3694 Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware of the fact that the State Government of Andhra Pradesh has introduced English Medium across all the colleges from the academic year 2021-22 which contravenes the National Education Policy 2020;
- (b) if so, steps taken by Government in this regard;
- (c) whether Government has impressed upon the State Government of Andhra Pradesh to strictly adhere to the provisions as outlined in National Education Policy, 2020;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### **PhD applications from reserved categories in IITs and IIMs**

**3695 Shri Jawhar Sircar:**

Will the Minister of **Education** be pleased to state:

- (a) what per cent of PhD applications have been received by 20 IIMs from students belonging to SCs, STs and OBCs; and
- (b) what is the corresponding number of applications received and selections made in PhD in the IITs for these three reserved categories?

### **Shifting back Education from List 3 to List 2**

**3696 Shri P. Wilson:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is exploring to shift back Education from List 3 to List 2 to enable the States to exclusively take care of the education as per the political and social conditions of the State;
- (b) whether Government has got any policy to fund and replace ordinary Black Boards with Smart Black Board in schools across the country;

- (c) whether Government has implemented any policy to lessen the books being carried by students which results in health problems for the students across the country; and  
 (d) if so, details thereof, if not, the reasons therefor?

#### **SC and ST students in IIMs**

3697 **Shri Syed Nasir Hussain:**

**Dr. Ameer Yajnik:**

**Shri Digvijaya Singh:**

**Shri Pramod Tiwari:**

**Shri Elamaram Kareem:**

Will the Minister of **Education** be pleased to state:

- (a) year-wise details regarding the number of SC and ST students admitted in IIMs during the last five years;  
 (b) whether it is a fact that despite IIMs following Government-mandated reservations for the last few years, in theory, the number of SC and ST students in the IIMs is abysmally low;  
 (c) if so, reasons for poor implementation of the scheme therefor;  
 (d) whether Government has provided any financial aid to SC and ST students to aid their admission in IIMs during the last five years;  
 (e) if so, the details thereof; and  
 (f) if not, the reasons therefor?

#### **Construction of buildings for KVs in Assam**

3698 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that Kendriya Vidyalaya Sangathan (KVS) offers quality education to the children in the country;  
 (b) if so, the details thereof;  
 (c) whether there are KV schools that have been found partially or fully unsafe in Assam as reported to the Ministry; and  
 (d) if so, the details thereof and the measures taken by the Ministry for their immediate renovation?

#### **Admission under EWS quota in private schools**

3699 **Shri Rajeev Shukla:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry is aware that some private schools are denying admission to children under EWS quota;  
 (b) if so, whether Ministry has any data regarding the schools which are refusing such admission and number of children who have been denied admission under EWS quota during the last three years;  
 (c) if so, the details thereof;  
 (d) whether the Ministry has issued any guidelines to private schools in this regard from time to time; and  
 (e) if so, the details thereof?

### Permanent Campus of NIT Mizoram

3700 **Shri K. Vanlalvena:**

Will the Minister of **Education** be pleased to state:

- (a) how much funds has been allocated/sanctioned for establishing the permanent campus of NIT Mizoram;
- (b) whether the whole amount has been released;
- (c) if not, the reasons therefor;
- (d) what steps have been taken by the Ministry to resolve the issues, if any; and
- (e) whether Government has any plan to resolve all these problems after the 13th year of its establishment?

### KVs without buildings

3701 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) whether there are number of Kendriya Vidyalayas (KVs) in the country which do not have any building as on date and are being run on leased/rented buildings;
- (b) if so, the details thereof, State-wise;
- (c) the reasons for the same; and
- (d) the details of new KVs set up during last five years in the country, State-wise?

### Implementation of e-library system

3702 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has proposed to establish National Digital Library for children and adolescents, if so, the details thereof and the objectives of setting up of such library; and
- (b) whether Government is also proposing to implement e-library System at the State level to raise the level of education in the country, if so, the details thereof and the details of number of States who have started e-Library?

### Introduction of Common University Entrance Test

3703 **Shri Deepender Singh Hooda:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that the introduction of the Common University Entrance Test (CUET) contributed to significant decline in the enrolment of students especially female students in Delhi University in graduation courses;
- (b) if so, the details thereof;
- (c) what is the enrolment percentage of students belonging to Haryana State in Delhi University in graduation courses in last three years; and
- (d) whether there is any downfall in the number of students of Haryana region in Delhi University in graduation courses after introduction of CUET?

### Centrally Sponsored Schemes for school education in Tamil Nadu

3704 **Dr. M. Thambidurai:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is providing funds for various School education programs through Centrally Sponsored Schemes in Tamil Nadu;

- (b) if so, the details thereof, if not, the reasons therefor; and  
 (c) the steps taken by Government to provide adequate support for the development of school education in the country?

**Assistant Professors in Delhi university working against ad-hoc vacancies**

3705 **Shri Shaktisinh Gohil:**

Will the Minister of **Education** be pleased to state:

- (a) how many Assistant Professors in Delhi university who were working against vacancies, on ad-hoc basis, are not appointed by the selection Committees; and  
 (b) how many of them had a teaching experience of more than five years?

**Training of school teachers in regional languages**

3706 **Dr. Fauzia Khan:**

**Dr. Ameer Yajnik:**

**Shri Syed Nasir Hussain:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government will provide any assistance in training of school teachers in regional languages to implement the policy of regional-language based education to school children as envisaged in the National Education Policy 2020;  
 (b) whether Government has prepared any detailed action plan for implementation of Multi-lingual Education (MLE) policy with reference to pedagogical changes, logistical requirements, and selection of the regional language for instruction by schools and students; and  
 (c) the details of any pilot project Government has undertaken or plans to undertake to try the MLE model in schools?

**Completion of works of IIT Tirupati**

3707 **Shri V. Vijayasai Reddy:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that IITs got an amount of ₹ 9,661 crores for 2023-24;  
 (b) if so, details of amount that IIT, Tirupati got for 2023-24;  
 (c) how the above amount is going to be utilized in 2023-24; and  
 (d) by when all the works of IIT, Tirupati, are going to be completed?

**Higher education budget consumed by prestigious institutions**

3708 **Shri G.C. Chandrashekhar:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Department is aware of the fact that NEP aims at bringing 50 per cent GER by 2035, if so, what are the measures taken in this regard; and  
 (b) whether it is the fact that the prestigious institutions such as IIT, NIT, IIM, NIT consumes 50 per cent of the higher education budget in the country; and  
 (c) if so, share the details of budget allocated to these institutions and other centre supported institutions for last five years?

### UGC campuses in foreign countries

3709 # **Shri Brijlal:**

Will the Minister of **Education** be pleased to state:

- (a) whether the University Grants Commission (UGC) proposes to open its campuses in foreign countries;
- (b) if so, the details thereof and the countries in which UGC proposes to open campuses initially; and
- (c) the manner in which Indian students would benefit by UGC opening campuses abroad and the countries where it is planning to open its campuses in the future?

### Estimation of dropout children

3710 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has undertaken any estimation of dropout of children between 6-14 years of age from school in the year 2021-22, and 2022-23, if so, the details thereof; and
- (b) whether the current budget includes any specific plan for bringing out-of-school children back to school, if so, the details thereof?

### Quality education to children with neuro-disorders

3711 **Dr. Ashok Kumar Mittal:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry is working for the welfare of the children with neuro-disorders ASD, ADHD etc. in providing quality education;
- (b) whether the Ministry has any scheme to be launched for such children's betterment in educational institutes;
- (c) whether the Ministry has noticed that there is very low awareness about neuro-disorders among parents and general people which lead them to neglecting the child's needs; and
- (d) whether Government can arrange awareness events to make the people aware about the same?

### Meeting of Central Advisory Board of Education

3712 **Shri Vikramjit Singh Sahney:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that High-Powered Committee i.e Central Advisory Board of Education (CABE) that advises Government on policy decisions about education has not conducted a meeting since September 2019, if so, details thereof and reasons therefor;
- (b) whether there are any immediate known plans for a meeting scheduled, if so, details thereof;
- (c) the number of times Central Advisory Board of Education (CABE) has met during last five years, year-wise; and
- (d) details of the main agenda of the meeting set by Central Advisory Board of Education (CABE) during last five years, year-wise?



### Gender Inclusion Fund

3713 **Dr. Anil Agrawal:**

**Dr. John Brittas:**

Will the Minister of *Education* be pleased to state:

- (a) whether a Gender Inclusion Fund (GIF) has been set up to provide equitable quality education for all girls as well as transgender students;
- (b) if so, details of the fund thereof;
- (c) details of allocation of fund so far and the proportion of the fund allocated to transgender students; and
- (d) if not, reasons for the same?

### Declining standard of education in Government Schools

3714 **Shri Tiruchi Siva:**

Will the Minister of *Education* be pleased to state:

- (a) whether Government is aware of the fact that the standard of education in Government schools is declining when compared with private schools;
- (b) if so, the details thereof along with the reasons therefor, State/UT-wise; and
- (c) the details of concrete steps being taken by Government to improve the level of education in Government schools at par with private schools?

### Student beneficiaries under Prime Minister's Research Fellowship

3715 **Smt. Jebi Mather Hisham:**

**Smt. Ranjeet Ranjan:**

Will the Minister of *Education* be pleased to state:

- (a) the details of student beneficiaries under the Prime Minister's Research Fellowship (PMRF);
- (b) the details of allocation of fellowship, stream-wise under this scheme and which research area has received maximum fellowship under the scheme; and
- (c) whether Government has any plan to introduce a comparable programme for research in non-science topic areas?

### Status of National Research Foundation

3716 # **Dr. Kalpana Saini:**

Will the Minister of *Education* be pleased to state:

- (a) whether Government is formulating a plan to encourage research in higher educational institutions of Uttarakhand;
- (b) the present status of National Research Foundation; and
- (c) the details of activities carried out by this Foundation in Uttarakhand during the last three years?

### Mid-day meals for children under the Poshan Abhiyan

3717 # **Dr. Radha Mohan Das Agrawal:**

Will the Minister of *Education* be pleased to state:

- (a) whether the protein, calories and cooking cost of mid-day meals for children have been increased under the Poshan Abhiyan and if so, since when and the extent to which this increase has been made;

- (b) States which have started giving more food to students and increased cooking cost to schools and the States which have not yet implemented it on the ground; and  
 (c) the States which are providing more cooking cost from their own resources?

### **Cases registered for human trafficking in Assam**

3718 **Shri Pabitra Margherita:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of cases registered for human trafficking in the State of Assam during the last one year along with the percentage of Indian Nationals and foreign Nationals involved in the said cases;  
 (b) the number of persons apprehended in this connection during last one year;  
 (c) whether the India-Bangladesh border is considered a safe gateway for smuggling humans in and out of the country; and  
 (d) if so, the details thereof and the measures adopted by Government to curb human trafficking in the country?

### **Reservation for Agniveers in CISF**

3719 **Shri Javed Ali Khan:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has notified 10 per cent reservations for Agniveers in CISF recently;  
 (b) if so, the details thereof;  
 (c) the details of other paramilitary services wherein reservation for Agniveers has been announced; and  
 (d) the details of vacancies of paramilitary personnel in various paramilitary forces as on date along with number of personnel recruited since 01.04.2022 to 31.03.2023, force-wise?

### **Cyber crime in the country**

3720 **Shri Jose K. Mani:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has the details regarding the cyber crimes occurred in the country during the last five years;  
 (b) if so, the details thereof;  
 (c) the details of the cyber attacks that targeted India's critical infrastructures during the last five years; and  
 (d) the steps taken by Government to improve India's cyber security architecture?

### **Inquiry against NGO**

3721 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the Ministry has received complaints against "The Other Media" an NGO for misusing of funds for organizing protests and demonstrations around Vedanta's Sterlite Copper Plant in Thoothikudi in Tamil Nadu;  
 (b) if so, the details thereof and status of the cases against the NGO;  
 (c) the details of funds received and used by the NGO and violations noticed under the Foreign Contribution Regulation Act (FCRA), 2010; and

(d) whether Government would consider banning this NGO for Anti-National activity and if not, the reasons therefor?

### **Declaration of newly constructed road stretches as National Highways**

**3722 Smt. Mamata Mohanta:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has any proposals to declare various newly constructed road stretches connecting Inter-States in the country as National Highways;
- (b) if so, how many such road stretches are going to be declared as National Highways in the States of Odisha, Chhattisgarh and Jharkhand;
- (c) whether Government has proposal to declare the road stretch from Palasa – Paralakhemundi – Ramanaguda – Bissamcuttack – Muniguda -Bhabanipatna – Khariar – Bangomunda – Patnagarh - Padmapur in Odisha/ Chhattisgarh Border as new National Highway; and
- (d) if so, by when this declaration is going to happen and the details thereof ?

### **Integrated Check Posts at international land borders**

**3723 Shri Kamakhya Prasad Tasa:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Integrated Check Posts (ICPs) have been set up by Government on the international land border of the country in order to facilitate movement of passengers and goods;
- (b) if so, the details thereof; and
- (c) the outcomes of Integrated Check Posts (ICPs) of North-Eastern States?

### **Crime by juveniles**

**3724 Shri Rajeev Shukla:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether cases of crime by juveniles have increased recently, particularly in urban areas;
- (b) if so, the details thereof including the number of such cases reported during the last three years and the present year, as of now; and
- (c) steps taken by the Ministry including reforms to prevent cases of crimes including cyber crimes by juveniles?

### **Border Area Development Program**

**3725 # Shri Rambhai Harjibhai Mokariya:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether the Border Area Development Program has been launched to provide facilities to the people residing in the far-flung and remote areas near the international border;
- (b) if so, whether Government will provide grants under this scheme;
- (c) the number of States that have been selected under this scheme;
- (d) whether Gujarat is also included under this scheme; and
- (e) if so, the details of the benefits the people residing in the border areas of Gujarat would get from this scheme?

**Web portal for providing citizen-centric police services**

3726 # **Shri Rambhai Harjibhai Mokariya:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) whether Government has created a web portal with the objective of providing citizen-centric police services;
- (b) if so, whether the crime and criminal record database of any person would be made available through this portal;
- (c) whether this data can be used throughout the country; and
- (d) whether the system of this portal has been started across the country?

**Vacancies of police constables in Delhi**

3727 # **Shri Shaktisinh Gohil:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) total number of vacancies of police constables at police stations in Delhi as on 1st March, 2023;
- (b) police station-wise details thereof; and
- (c) by when these vacant posts would be filled?

**Functional rank promotion in Delhi Police**

3728 # **Shri Sanjay Singh:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) reasons behind appointment of all 215 ACPs and 1381 Inspectors of Delhi Police on functional ranks instead of giving posting in last year's promotion;
- (b) whether it is a fact that the officers working on the post of ACP or Inspector from functional rank are not counted in any post, Constitutionally, if so, by when they would be posted permanently;
- (c) reason behind non-constitution of DPC for about last four years; and
- (d) the number of SHOs, Inspectors and Sub-Inspectors who have not been transferred even after completion of their prescribed tenure?

**Promotions in Delhi Police**

3729 # **Shri Sanjay Singh:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) number of police personnel in Delhi Police from the rank of constable to sub-inspector and other ranks who have completed more than 10 years of service but they have not been given a single promotion, the details thereof for last five years;
- (b) reasons behind the delay in these promotions;
- (c) the number of eligible persons awaiting their promotions who have been promoted and given postings so far during the last five years; and
- (d) whether Government has proposed any scheme for the promotion of eligible personnel of Delhi Police, if so, the details thereof?

**Status of implementation of third Bodo accord, 2020**

3730 **Shri Rwingwra Narzary:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the present status of implementation of the third Bodo accord, 2020, clause-wise,

details thereof;

(b) the budget allocation for the projects to be taken up under the special developmental package as appended at annexure-II, III & IV in the Bodo accord, 2020, the details thereof; and

(c) the initiative to establish Central University, NERIMS, NIT etc. as mentioned in the Bodo accord, 2020?

### **Payment of outstanding of MGNREG scheme**

**3731 Smt. Ranjeet Ranjan:**

Will the Minister of **Rural Development** be pleased to state:

(a) the reasons for non payment of dues amounting to ₹ 4,447.92 crores under MGNREGS until December 2022;

(b) by when Government is planning to pay all these dues; and

(c) whether Government has considered amending the MGNREG Act 2005 to change the contribution of funds from 100 per cent by Government to 60-40 per cent split between the Centre and the States, if so, the details thereof?

### **Pendency in DNA profiling cases in crime against women**

**3732 Smt. Sangeeta Yadav:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of DNA profiling cases related to sexual assault against women lying unexamined in the country, State-wise;

(b) whether the existing infrastructure of the State as well as Central Forensic Laboratories is enough to meet the demand of timely disposal of DNA examination especially in Sexual assault and child abuse cases;

(c) if so, the details thereof; and

(d) if not, the details of efforts made by Government to increase the capacity for DNA profiling of sexual assault and homicides cases in last five years?

### **Safe City projects**

**3733 Smt. Sangeeta Yadav:**

Will the Minister of **Home Affairs** be pleased to state:

(a) the number of cities identified for implementation under safe city projects phase-I;

(b) the number of municipalities and other stakeholders identified for implementation of project by Police;

(c) the details of programmes initiated to strengthen safety of women; and

(d) the number of cities where safe city implementation portion has been launched to map and track deployment of assets?

### **Murder Rate across the States**

**3734 Dr. V. Sivadasan:**

Will the Minister of **Home Affairs** be pleased to state:

(a) details of murder rate, State-wise, year-wise details during last five years;

(b) how many of these are murders caused in communal attacks, State-wise, year-wise details thereof;

(c) how many of these are Honour Killings, year-wise, State-wise details during the last five years; and

(d) whether registration of higher crime rates indicate bad policing?

### **Investment in Jammu and Kashmir**

3735 # **Shri Ram Nath Thakur:**

Will the Minister of **Home Affairs** be pleased to state:

- (a) the number of outsiders who bought land in Jammu and Kashmir and Ladakh during last three years, the details thereof, year-wise; and
- (b) the number of Indian companies and multi-national companies which have invested during this period and in how many industries, the details thereof, year-wise?

### **Seekho Aur Kamao scheme**

3736 **Shri K.R. Suresh Reddy:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) how many beneficiaries have been trained under the Seekho Aur Kamao scheme since 2017;
- (b) what steps are being taken under the scheme to improve the employability of the beneficiaries; and
- (c) what is the criteria for selection of Project Implementing Agencies (PIAs)?

### **Nai Roshni scheme**

3737 **Dr. Prashanta Nanda:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) allocations made for upliftment of minority women under the Nai Roshni Scheme for year 2021-22, State-wise;
- (b) funds actually realised and expended under the scheme, for the year 2022-23;
- (c) whether any physical achievements have been made under the scheme in the State of Odisha; and
- (d) if so, the details thereof and if not, the reasons therefor?

### **Empowerment of Minority Communities**

3738 **Shri Aneel Prasad Hegde:**

Will the Minister of **Minority Affairs** be pleased to state:

- (a) the total number of beneficiaries including the percentage of total number of beneficiaries of weaker sections of six notified minority communities under Nai Roshni, Nai Manzil, Seekho aur Kamao, USTTAD, Naya Savera and Nai Udaan during last five years, State-wise/UT-wise; and
- (b) the funds allocated and spent and achievements made under these schemes during the last three years, scheme-wise and State-wise?

### **Digitization of Panchayat Offices**

3739 **Shri Iranna Kadadi:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the number and percentage of Panchayat Offices that have a computer and internet connection, State-wise;
- (b) the details of the steps taken by Government to digitize Panchayat Institutions and Offices;

- (c) the annual budget allocation and final expenditure on E-Panchayat Mission Mode Project during the last five years and the current year; and
- (d) the outcome status of the E-Panchayat Mission Mode Project?

### **Computerisation of Panchayats under RGSA**

**3740 Dr. C.M. Ramesh:**

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) the number of Panchayats computerised under Rashtrya Gram Swaraj Abhiyan (RGSA) in districts of various States in the Country, district-wise details thereof;
- (b) whether arrangements for proper training, manning Panchayat Offices has been arranged, details thereof; and
- (c) the details of fund allocated and utilised for computerisation under RGSA during the last three years?

### **Development plans of Gram Panchayats**

**3741 # Shri Neeraj Dangi:**

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) the number of Gram Panchayats in the country which have formulated their Development Plans in accordance with Government, State-wise details thereof;
- (b) the total number of activities planned for these villages and the State-wise number of activities completed; and
- (c) the details of funds spent by Government so far to electronically modernize Panchayats under various schemes across the country?

### **Functioning and success of Panchayati Raj Institutions**

**3742 Shri Deepender Singh Hooda:**

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) funds allocated and utilized for various development works in each of the last five years, State-wise and UT-wise;
- (b) the details thereof along with the outcome of such analysis in the State of Haryana;
- (c) the major constraints in effective functioning of Panchayats along with the steps taken to address the same and actively involve Panchayats in the planning process to be undertaken in their jurisdiction; and
- (d) whether Government has devised any parameter to analyse the functioning and success of Panchayati Raj Institutions?

### **Establishment of rural livelihood training centres at Panchayat level**

**3743 Dr. M. Thambidurai:**

Will the Minister of *Panchayati Raj* be pleased to state:

- (a) whether Government has any plan to establish rural livelihood training centres in the country, Tamil Nadu in particular;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether Government has allocated any fund to Tamil Nadu to implement various schemes under the local bodies and village/rural administration; and
- (d) if so, the details thereof?

### Funds under revamped RGSA

3744 **Shri Sujeet Kumar:**

Will the Minister of **Panchayati Raj** be pleased to state:

- (a) the district-wise details of funds allocated to State of Odisha under the revamped RGSA scheme;
- (b) whether Government plans to conduct an yearly monitoring of the implementation of scheme, particularly with regard to achievements of SDG goals;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

### PM Gati Shakti-National Master Plan for Multi-Modal Connectivity in Karnataka

3745 **Shri Iranna Kadadi:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the salient features of the PM Gati Shakti-National Master Plan for Multi-Modal Connectivity;
- (b) the fund sanctioned, allocated and utilized under this plan so far in the State of Karnataka;
- (c) the number of road projects covered so far under this plan in Karnataka;
- (d) the targets set and achieved in this regard in the said State; and
- (e) the steps being taken by Government for timely completion of the said projects in the said State?

### E-Challans and their recovery

3746 **Dr. Ashok Bajpai:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) total number of challans as per e-challan portal of Government along with year-wise collection of the fine for traffic violations and also the outstanding amounts during last five years with year-wise breakup; and
- (b) the directions and mechanism for recovery of the outstanding amount of fine for traffic rule violations?

### Speed Governors in motor vehicles

3747 **Dr. Ashok Bajpai:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) details of the provisions of the Motor Vehicles Act and Government policies regarding installation of Speed Governors in motor vehicles;
- (b) whether Government is aware that the majority of road accidents are due to over-speeding which can be curbed by Speed Governors in the vehicles; and
- (c) the initiatives taken and progress in the installation of Speed Governors as above?

### Bharatmala Pariyojana in the Country

3748 # **Shri Narhari Amin:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) total number of projects proposed in the country under Bharatmala Pariyojana;
- (b) total amount of funds that would be spent on the said project;
- (c) the number of works proposed in Gujarat under the said project along with the current



status of the proposed works; and

(d) the total amount of funds estimated to be spent on these projects, the details thereof?

### **Setu Bharatam Programme**

3749 # **Shri Narhari Amin:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) objective of Setu Bharatam programme;
- (b) percentage of the targets achieved out of the total targets set;
- (c) the number of places selected in Gujarat under the said programme;
- (d) works proposed at the selected places; and
- (e) percentage of works completed out of the proposed works and by when remaining works are likely to be completed, the details thereof?

### **Subsidy and promotion for Electric Vehicles**

3750 **Dr. Kanimozhi NVN Somu:**

**Dr. M. Thambidurai:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether Government has any subsidy scheme for Electric Vehicles carrying both commuters and load and if so, the details thereof and if not, the reasons therefor;
- (b) whether Government has finalized the modalities to impose ban on Government vehicles of over 15 years old in a phased manner;
- (c) the number of older vehicles, to be scrapped from 1st April, 2023 onwards every year in the next five years, State-wise; and
- (d) the steps taken by Government to buy new vehicles to replace the older vehicles and the total cost to be incurred for next five years?

### **Completion of Cuttack-Sambalpur National Highway work**

3751 **Dr. Sasmit Patra:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) present status of the completion of Cuttack-Sambalpur National Highway work in Odisha;
- (b) details of date of commencement and date of completion;
- (c) estimated initial cost of the project and the present estimated cost of the project till completion; and
- (d) reasons for delay in completion of work?

### **Bharatmala Phase-II Project**

3752 **Shri M. Shanmugam:**

**Shri Vaiko:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Ministry has proposed to launch second phase of Bharatmala project;
- (b) if so, the length of kilometres of road to be constructed, number of expressways and corridors and other details;
- (c) efforts made to decongest existing roads, ring road around major industrial centres and bypasses, especially with special reference to the State of Tamil Nadu; and
- (d) the details of Chennai-Tiruchi Expressway to be taken up in the next phase?

### Ongoing road projects in Madhya Pradesh

3753 # **Shri Rajmani Patel:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- the complete details of ongoing road projects in the State of Madhya Pradesh;
- the estimated cost of each project with date of completion, project –wise;
- whether State Government of Madhya Pradesh has sent new road projects to the Central Government for approval and financial support; and
- if so, details thereof?

### Upgradation work of NH-202 Imphal-Ukhrul Road

3754 **Shri Maharaja Sanajaoba Leishemba:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- whether the upgradation and widening work of NH-202 from Yaingangpokpi to Finch corner in the Imphal-Ukhrul road is not progressing satisfactorily even after completion of three years, problems responsible for hampering the work in progress, if any; and
- the targeted date to complete the work?

### Maintenance of road connectivity between Chennai to Ranipet

3755 **Shri P. Wilson:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- response of Government to representation by Hon'ble Chief Minister of Tamil Nadu letter dated 11.02.2023 regarding non-maintenance of road connectivity between Chennai to Ranipet NH for several years creating inconvenience to the road users;
- list of National Highway roads in Tamil Nadu and the status of the respective roads and its maintenance as on February 2023; and
- whether as per 6(b) NH Fee Rules 1997, the fee leviable would be reduced to 40 per cent of the user fee for such section of National Highways, bridge, tunnel or bypass, but the same has not been implemented, the reasons therefor?

### Ongoing road projects in Gujarat

3756 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- the complete details of ongoing road projects in the State of Gujarat;
- the estimated cost of each project with date of completion, project –wise;
- whether State Government of Gujarat have sent new road projects to the Central Government for approval and financial support; and
- if so, the details thereof?

### Promotional measures for Electric Vehicles (EVs)

3757 **Shri Jaggesh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- the update of technology development, demand creation, pilot projects and setting up charging infrastructure under the Faster Adoption and Manufacturing of Electric Vehicles (FAME -India) Scheme;
- the details of the budgetary allocation and utilization to implement Phase II of FAME–India Scheme till 2022;

- (c) whether Government proposes to come up with more promotional measures to promote use of Electric Vehicles (EVs); and  
 (d) if so, the details thereof?

### **Development of Electric Highways**

**3758 Shri Jaggesh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether it is a fact that Government wants to develop India's public transport system on electricity;  
 (b) whether Government is working on developing Electric Highways powered by solar energy, that will facilitate the charging of heavy-duty trucks and buses;  
 (c) whether Government has conducted route optimization exercise across major corridors; and  
 (d) if so, the details thereof and how soon it will be implemented?

### **National Highway Projects in Karnataka**

**3759 Dr. Dharmasthala Veerendra Heggade:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the details of ongoing National Highway (NH) projects including their present status/ expenditure incurred in the State of Karnataka as on date;  
 (b) the funds allocated, sanctioned and status of implementation of each project as on date; and  
 (c) the present status of construction of tunnels in Shiradi Ghat, four-Laning of Addahole to Bantwal Cross Section, Construction of four-lane from Parkala to Malpe Section of NH 169A, widening to four-lane from Hebri to Parkala, Karavali Junction to Malpe of NH-169A?

### **Sidhi-Singrauli NH 39**

**3760 # Shri Ajay Pratap Singh:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the work of NH 39 Sidhi-Singrauli road is continuing as per the schedule for which tenders have been re-invited, by when the work would be completed; and  
 (b) whether Government may consider cancelling this tender as well, if there is delay in the work and the reason that this tender is not in the public domain?

### **Scrapping of old vehicles**

**3761 Shri Mohammed Nadimul Haque:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the percentage of registered CNG, petrol and diesel vehicles in the country at present which have completed 15 years, State-wise;  
 (b) whether all Government vehicles which have completed 15 years will be scrapped;  
 (c) if so, details of Government's plan of action for phasing out of these de-registered vehicles;  
 (d) whether any scrapping policy exists for these Government vehicles; and  
 (e) if so, details thereof and if not, reasons therefor?

### Construction of Jammu-Sringar Highway

3762 **Shri Mohammed Nadimul Haque:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether the final timeline for the completion of Banihal Bypass has been fixed as the project is delayed over a decade causing nightmare for the locals and shopkeepers, travelling daily on the Srinagar-Jammu National Highway (NH-44);
- (b) if so, details of steps taken to complete the project;
- (c) list of tunnels, bypass roads, flyovers to be constructed/in progress between Udampur and Banihal stretch of NH-44 in next two years;
- (d) reasons for high toll tax rates at Kaichachkoot Toll Plaza on NH-44 in Pulwama District; and
- (e) whether Government conducted any study on the effects of drilling mountains for the tunnel construction on NH-44 highway?

### Electric Highways in the country

3763 # **Shri Brijlal:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether Government proposes to convert the existing highways in the country into Electric Highways and if so, the details thereof along with the steps taken by Government in this regard;
- (b) the highways in the country on which charging infrastructure has been developed and by when it would be operational; and
- (c) whether Government has started any trial of these Electric Highways in the country and if so, the details thereof and if not, by when is it likely to be done?

### NH connectivity of Punjab with other States

3764 **Shri Harbhajan Singh:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) whether the Ministry has taken any new initiative to improve road connectivity of Punjab with other States;
- (b) if so, the details thereof;
- (c) list of ongoing and pending Highway projects in Punjab; and
- (d) timeline for completion of those projects?

### Greenfield National Highways in Uttar Pradesh and Andhra Pradesh

3765 **Shri G.V.L. Narasimha Rao:**

Will the Minister of *Road Transport and Highways* be pleased to state:

- (a) length of National Highways in April 2014 and at present in the country and breakup by category like two lane, four lane, six lane etc, State-wise;
- (b) total investment made in the construction of highways since April 2014, break-up by source, year-wise;
- (c) list of Greenfield National Highway projects sanctioned in Uttar Pradesh and Andhra Pradesh, details thereof;
- (d) budget, status and construction schedule of the newly announced Bengaluru-Kadapa-Vijayawada Greenfield Expressway Corridor; and
- (e) status of DPR, proposed alignment, cost of the proposed six lane Visakhapatnam-Bhogapuram beach corridor project and schedule of its construction?

### Land acquisition in Punjab

3766 **Shri Sanjeev Arora:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the amount spent for land acquisition by Ministry under NHAI for Punjab in the last five years; and
- (b) the fund earmarked for further acquisition for ongoing projects?

### Bharatmala Pariyojana in Telangana

3767 **Dr. K. Laxman:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the targets fixed under the Bharatmala Pariyojana which was started in the year 2017;
- (b) the details of targets achieved so far and the funds spent thereon; and
- (c) the details of the developmental works executed so far and proposed to be executed in the State of Telangana particularly in Hyderabad under the said Pariyojana?

### Ropeway project in Mandi, Himachal Pradesh

3768 # **Ms. Indu Bala Goswami:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether the Ropeway project for Mata Baglamukhi Temple in Pandoh in Mandi district of Himachal Pradesh has been funded by NABARD;
- (b) if so, the amount provided by NABARD; and
- (c) by when the said project is likely to be completed?

### Kalka-Shimla National Highway No.5

3769 # **Ms. Indu Bala Goswami:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) by when the movement of vehicles is likely to start through the flyover being constructed at Kalka-Shimla National Highway-5, Chambaghat;
- (b) percentage of the said flyover work completed so far by the construction company; and
- (c) whether orders to expedite the said construction work of National Highway have been issued to the construction company?

### Bharatmala Pariyojana in Karnataka

3770 **Shri Narayana Koragappa:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether 2,000 kms length of roads have been undertaken in Karnataka for construction under Bharatmala Pariyojana with an estimated cost of over ₹ 63,000 crores;
- (b) details of road length awarded for construction; and
- (c) details of road length so far completed and the expected date by which the entire road length under Bharatmala pariyojana would be completed in Karnataka?

### Free medical facilities for accident victims on National Highways

3771 **Shri Sanjay Raut:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) whether victims of road accidents on National Highways are provided free medical

- treatment by Government and if so, the details thereof;
- (b) whether National Highways Authority of India (NHAI) has invited bids from insurance companies for the roll out of cashless treatment scheme for road crash victims and if so, the details thereof;
- (c) whether Government is providing ambulances and cranes to State Government to take the accident victims to the nearest hospital and if so, details thereof; and
- (d) the State-wise details of funds transferred by the Union Government for procurement of cranes/ambulances during each of the last five years?

#### **NHAI projects in Kerala**

**3772 Dr. John Brittas:**

Will the Minister of **Road Transport and Highways** be pleased to state:

- (a) the status and targeted dates of completion of works taken up by the National Highways Authority of India (NHAI) in the State of Kerala, details thereof;
- (b) details of total works taken up by NHAI, State-wise, for the last five years;
- (c) details of amount borne by various State Governments for the works taken up by NHAI during the last five years; and
- (d) length of road NHAI has completed during the last five years, State-wise details thereof?

#### **Budgetary allocation for rural development schemes in Tamil Nadu**

**3773 Dr. Kanimozhi NVN Somu:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has increased budgetary allocation to the Centrally sponsored rural development schemes MGNREGA, PMAY(G), DAY-NRLM, PMGSY, NSAP, DDUGKY, SAGY, SPMRM, Mission ANTYODAYA implemented in Tamil Nadu and if so, the details thereof;
- (b) the funds allocated in the last five years, year-wise, Scheme-wise; and
- (c) the total number of beneficiaries got support from the Rural Livelihood programs in Tamil Nadu in the last five years?

#### **Extension of MGNREGS to urban areas**

**3774 Shri Sandosh Kumar P:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has any plan to extend the MGNREGS to urban areas due to the alarmingly high rate of unemployment in the urban areas;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government is aware of the delayed payment of wages under the MGNREGS in many of the States;
- (e) whether Government has taken any step to address the complaints related to delayed payment; and
- (f) if so, the details thereof?

#### **Funds allocated for rural areas in West Bengal**

**3775 Smt. Shanta Chhetri:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the total amount of funds allocated by the Government to the State Government of West Bengal for rural areas during the last three years and the purpose for providing the said funds;
- (b) the funds allocated and utilized so far in Darjeeling and Kalimpong; and
- (c) the details of all the schemes implemented in Darjeeling and Kalimpong district of West Bengal?

#### **Guidelines for eligibility of PMAY (G) beneficiaries**

**3776 Dr. Sasmit Patra:**

Will the Minister of **Rural Development** be pleased to state:

- (a) details of the guidelines provided by the Centre for the identification of Pradhan Mantri Awaas Yojana-Grameen PMAY-(G) beneficiaries based on their eligibility criteria;
- (b) role of Centre and States in this regard; and
- (c) whether there is any update in these guidelines by the Centre?

#### **DAY-NRLM in Andhra Pradesh**

**3777 Shri Masthan Rao Beeda:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the aims and objectives of Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM);
- (b) the details of funds sanctioned/allocated during the last five years to Andhra Pradesh;
- (c) the number of rural poor households covered under the mission since its inception in Andhra Pradesh;
- (d) whether Government has conducted any assessment of the implementation of the scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

#### **Pradhan Mantri Gram Sadak Yojana in Andhra Pradesh**

**3778 Shri Masthan Rao Beeda:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of funds allocated, sanctioned and utilized under Pradhan Mantri Gram Sadak Yojana (PMGSY) during the last three years in Andhra Pradesh, district-wise;
- (b) the current status of sanctioned projects and the time frame for completion of said projects; and
- (c) the steps being taken by Government to accelerate the pace of construction of roads under the PMGSY?

#### **Training under DDU-GKY to the youths of Andhra Pradesh**

**3779 Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) details of training that is being provided to youths of Andhra Pradesh under Deen Dayal Upadhyay Grameen Kaushalya Yojana (DDU-GKY);
- (b) whether any special educational/training curriculum has been prepared for them in this connection;
- (c) if so, the details thereof;
- (d) whether youths who are undergoing this training are being provided stipend/scholarship/financial assistance during the training period; and

(e) if so, the details thereof?

### **Self-employment scheme in rural areas**

3780 **Shri Parimal Nathwani:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has prepared any specific scheme to provide self-employment in rural areas of the country, if so, the details thereof including Andhra Pradesh and Gujarat;
- (b) the details of the funds earmarked for the purpose, State-wise including Andhra Pradesh and Gujarat; and
- (c) the steps being taken by Government for effective implementation of the said scheme?

### **Poverty alleviation through rural development schemes**

3781 **Shri Raghav Chadha:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the details of funds sanctioned/released to States particularly Punjab and utilised by them under various rural development and poverty alleviation schemes for last five years, scheme-wise and State-wise;
- (b) the achievements made during the said period under each scheme;
- (c) the number of people belonging to Scheduled Castes (SCs), Scheduled Tribes (STs) and Minority Communities benefited under each of these schemes; and
- (d) the steps taken by Government to ensure full utilisation of funds and completion of works in time?

### **Aadhaar Based Payment System for MGNREGS Workers**

3782 **Dr. Ameer Yajnik:**

**Shri Syed Nasir Hussain:**

**Smt. Ranjeet Ranjan:**

**Shri K.C. Venugopal:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has any rationale for implementing ABPS (Aadhaar Based Payment System) when only 43 per cent of MGNREGS workers are eligible for ABPS presently; and
- (b) the rationale behind applying Section 7 of Aadhaar, which recognizes individuals eligible for receiving subsidies, benefits or services from Government, to MGNREGS, which is neither a service, subsidy or benefit?

### **Construction of lakes under Mission Amrit Sarovar**

3783 **Dr. Anil Sukhdeorao Bonde:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether Government has launched Mission Amrit Sarovar recently to construct sarovars in various parts of the country and if so, the details thereof;
- (b) the details of target set by the Government for construction of Amrit Sarovar in the country;
- (c) whether Government has identified the sites for construction of Amrit Sarovars in the country;
- (d) if so, the details thereof; and
- (e) the details of the funds likely to be sanctioned under this mission and target set



thereunder in the country, State-wise and district-wise?

#### **Increase in MGNREGS Funds**

**3784 Shri Sushil Kumar Gupta:**

Will the Minister of **Rural Development** be pleased to state:

- (a) whether the attention of Government has been drawn to the fact that there is a high demand for jobs under MGNREG Scheme;
- (b) whether it is also a fact that the Ministry has been given reduced allocation of funds under MGNREG Scheme; and
- (c) whether the Ministry would impress upon the Finance Ministry to increase funds for MGNREGS?

#### **Villages connected under PMGSY**

**3785 Shri Vijay Pal Singh Tomar:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the number of villages with population of 250 or more that have been connected by road so far and the number of villages yet to be connected by road under Pradhan Mantri Gram Sadak Yojana (PMGSY), State/UT-wise; and
- (b) whether any time limit and target has been fixed to connect the remaining villages by road and if so, the details thereof?

#### **Employment to Divyang persons under MGNREGS**

**3786 Shri Harbhajan Singh:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the number of Divyang persons registered as applicants seeking employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years, State-wise;
- (b) the number of Divyang applicants who have got employment and the number of days for which they have been given employment, State-wise during the above mentioned period;
- (c) whether any exemption has been granted in the MGNREGS guidelines with regard to the nature of works to be given to Divyang people; and
- (d) if so, the details thereof?

#### **Ground water recharge related works under MGNREGS**

**3787 Shri S. Selvaganabathy:**

Will the Minister of **Rural Development** be pleased to state:

- (a) the total number of ground water recharge related works carried out under the Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) during the last three years and ongoing works during this current year in Puducherry;
- (b) the total amount allocated and spent under various programmes mentioned above during the last three years;
- (c) the number of works started and remained incomplete with respect to the above works in Puducherry along with the reasons therefor; and
- (d) by when the incomplete/ongoing works are likely to be completed?

**Improvement of education system in rural areas of Maharashtra**

**3788 Shri Sanjay Raut:**

Will the Minister of **Education** be pleased to state:

- (a) The details of Centrally Sponsored Schemes/programmes being implemented by Government in the field of education especially in rural areas of Maharashtra and number of beneficiaries benefited out of these schemes during the last three years, year-wise and the current year;
- (b) the funds allocated for such schemes/programmes during the last three years and the current year;
- (c) whether Government have adopted integrated approach in the implementation of various Centrally Sponsored Schemes/programmes in the field of education; and
- (d) if so, the details thereof?

**Person days generated and fund utilisation under MGNREG scheme**

**3789 Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Rural Development** be pleased to state:

- (a) details of person days projected by States under MGNREGS for 2020-21, 2021-22, 2022-23 and 2023-24, year-wise and State-wise;
- (b) details of person days utilized by States under MGNREGS for above years, year-wise and State-wise, except 2023-24;
- (c) whether it is a fact that many States have utilized less than what they have projected;
- (d) if so, reasons therefor and efforts being made by the Ministry to convince States to achieve projected target set by them; and
- (e) efforts being made to increase days of employment from the present 42 days per year?

**Efficacy of ASEEM portal in Odisha and delay in the establishment of allocated PMKKs**

**3790 Shri Manas Ranjan Mangaraj:**

**Shri Niranjan Bishi:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) the current status of working of Aatmanirbhar Skilled Employee-Employer Mapping (ASEEM) portal, launched in July 2020;
- (b) total number of registrations attained on the portal, State-wise/UT-wise since 2020;
- (c) the total number of hirings happened through ASEEM Portal with special reference to Odisha;
- (d) the reasons for delay in establishing Pradhan Mantri Kaushal Kendras (PMKKs) only 722 across 632 districts as against the allocated PMKKs i.e. 818 across 707 districts;
- (e) the total number of beneficiaries (candidates) trained in established PMKKs till date, State-wise/UT-wise; and
- (f) measures taken by Government to undo delay in the establishment of PMKKs to achieve the set target?

**Skills Council For Green Jobs**

**3791 Shri Jawhar Sircar:**

Will the Minister of **Skill Development and Entrepreneurship** be pleased to state:

- (a) the targets and the achievements, in numbers and expenditure, of the Skills Council For Green Jobs (SCGJ), under the Skill Development Mission; and

(b) what specific employment opportunities are likely to emanate from India's efforts to decarbonise the economy and to transit to sustainable energy ecosystems?

**Skill development training to provide employment to skilled workers**

3792 # **Shri Neeraj Dangl:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) State-wise ranking vis-à-vis skill development and entrepreneurship;
- (b) whether Government proposes to promote the participation of youth and women in skill development training programmes, if so, the details thereof; and
- (c) whether Government is working on any scheme to provide employment to skilled workers of the country in the foreign countries, if so, the details thereof?

**Digital divide barrier to skill development**

3793 **Shri Derek O' Brien:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) steps being taken to ensure that digital divide doesn't become a barrier in accessing skill development programs for women since lesser women have access to the internet than men as per the NFHS-5, details thereof; and
- (b) how many women have benefited from the "Skill India" initiative since its launch, details thereof?

**Degree Apprenticeship Programmes**

3794 **Shri Ayodhya Rami Reddy Alla:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) whether the Ministry is aware that Degree Apprenticeship increases chances of employability;
- (b) how many Government colleges and universities are offering Degree Apprenticeship programmes in the country, the details thereof; and
- (c) whether the Ministry has taken any steps to promote Degree Apprenticeship programmes in the country, if so, the details thereof and if not, the reasons therefor?

**Government jobs opportunities post PMKVY training**

3795 **Shri Kartikeya Sharma:**

Will the Minister of ***Skill Development and Entrepreneurship*** be pleased to state:

- (a) the number of candidates trained under the Pradhan Mantri Kaushal Vikas Yojana, year-wise and State-wise details;
- (b) the number of candidates who got employment post training period in the private sector;
- (c) whether there is any provision for offering Government jobs to the trained candidates under this scheme;
- (d) if not, whether Government is planning to offer Government jobs to the candidates in the fourth phase of the PMKVY; and
- (e) if not, the reasons therefor?

**Scholarship to the students from Scheduled Caste category**

3796 # **Shri Narain Dass Gupta:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the number of students from the Scheduled Caste category who are currently studying in Pre-Matric classes across the country, the details thereof, State-wise;
- (b) the amount of scholarship being provided per student;
- (c) whether any reduction has been made under this head; and
- (d) if not, the details of the funds allocated in this regard during the period from year 2018 to 2022, State-wise?

#### **Beneficiaries financed by NSFDC**

**3797 Smt. Shanta Chhetri:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) details of beneficiaries financed by National Scheduled Castes Finance and Development Corporation (NSFDC);
- (b) funds allotted for the same; and
- (c) implementation of the scheme in each of the States with special mention to West Bengal?

#### **National Overseas Scholarship Scheme**

**3798 # Dr. Anil Jain:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) persons eligible for National Overseas Scholarship Scheme;
- (b) benefits provided to the beneficiaries of this scheme;
- (c) number of seats currently available under this scheme; and
- (d) the quantum of funds spent by Government under this scheme since the financial year 2018-19 till date?

#### **Scholarship for SC and ST students**

**3799 # Shri Mithlesh Kumar:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government is implementing various centrally sponsored scholarship schemes for Scheduled Castes (SCs) and Scheduled Tribes (STs) students in Uttar Pradesh;
- (b) if so, the details thereof along with the details of the total amount provided to the State Government of Uttar Pradesh for scholarship of SC and ST students and its utilization thereon during each of the last three years, district-wise; and
- (c) the funds contributed by the State Government and the Central Government respectively for the scholarship of SC and ST students during the said period and the number of SC and ST students who have benefited in Uttar Pradesh?

#### **Welfare and rehabilitation of manual scavengers**

**3800 Shri Raghav Chadha:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether there is an official estimate of the number of manual scavengers in the country, if so, details thereof, State-wise;
- (b) whether Government has not been able to achieve the target of abolition of manual scavenging as prescribed by the Prohibition of Employment as Manual Scavengers and Rehabilitation Act, 2013 and if so, the reasons therefor;
- (c) whether any manual scavengers have benefited from the Self Employment Scheme for Rehabilitation of Manual Scavengers, if so, details thereof, State-wise;

- (d) whether Ministry maintains a database of sanitation workers in the country; and  
 (e) measures taken to avoid hazardous cleaning of sewers and septic tanks?

**Appointment of Chairperson of 'The National Trust' & 'Rehabilitation Council of India'**

3801 # **Shri Vivek K. Tankha:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether the post of Chairperson of 'The National Trust' is lying vacant since many years;  
 (b) whether National Trust works in the interest of the intellectually handicapped and persons with multiple disabilities and the appointment is not being done even after conducting the interview, the reasons for not fixing the deadline for appointment; and  
 (c) whether the post of Chairman of Rehabilitation Council of India has been lying vacant since many years, by when the appointment is likely to be done and by when all the vacant posts would be filled?

**Status of Garima Grehs**

3802 **Shri Derek O' Brien:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) number of Garima Grehs established so far, State-wise details thereof;  
 (b) number of transgender people gained employment through skill development and capacity building in these homes, details thereof; and  
 (c) whether any case of harassment has been reported in these homes, if so, steps taken by Government to address these issues?

**DDRC and ADIP scheme in Madhya Pradesh**

3803 # **Shri Kailash Soni:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the number of proposals received from Madhya Pradesh under District Disability Rehabilitation Centres (DDRC) and Assistance to Disabled Persons for Purchase / Fitting of Aids and Appliances (ADIP) scheme during the year 2021-22 and 2022-23;  
 (b) the number of approved cases;  
 (c) the number of cases pending for approval; and  
 (d) by when the approval will be issued in pending cases?

**Literacy rate among the disabled**

3804 **Shri Abir Ranjan Biswas:**

Will the Minister of ***Education*** be pleased to state:

- (a) State-wise details of the number of disabled students studying in Government schools across the country;  
 (b) budget allocated and funds utilised to educate disabled school students across the country, year-wise details during the last five years;  
 (c) whether Government is aware that the literacy rate among the disabled is around 55 per cent which is lower than the National average, if so, reasons therefor;  
 (d) if so, the steps being taken to improve the literacy rate among the disabled; and  
 (e) whether Government is committed to increasing the literacy rate to a minimum 75 per cent among the disabled group?

### **Amenities available in Old Age Homes in Punjab**

**3805 Dr. Ashok Kumar Mittal:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) total number of Old Age Homes constructed and facilities being provided to persons living in these homes in Punjab;
- (b) whether such Old Age Homes have been constructed as senior citizen friendly by keeping in mind their needs along with necessary facilities and as per norms;
- (c) whether Government has proposed to construct old age homes equipped with all modern facilities by the year 2024 in every district of the country, if so, details thereof; and
- (d) whether Government has taken any step for welfare of senior citizens keeping in mind their increasing population in recent times, if so, details thereof?

### **Legal framework for DAPSC**

**3806 Shri Pramod Tiwari:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether any study has been done by Government on the efficiency of implementation of Development Action Plan for Scheduled Castes (DAPSC), formerly Scheduled Caste Sub-Plan (SCSP), during the last five years;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether there is any proposal on the part of Government to give legal framework for DAPSC to avoid circumvention of guidelines;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and
- (g) the steps being taken by Government to implement the DAPSC?

### **Fund allocated for Post-Matric scholarship for OBCs**

**3807 Dr. K. Laxman:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of funds allocated and disbursed during the last five years under Post-Matric Scholarship for Other Backward classes (OBCs);
- (b) the details of number of students benefited under Post-Matric Scholarship from the State of Telangana;
- (c) whether any deviation has been found in spending the money against sanction of scheme by State Government of Telangana; and
- (d) if so, the action proposed to be taken by Government?

### **Concern of manual scavengers in the country**

**3808 # Dr. Kirodi Lal Meena:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the details of the manual scavengers not only in the form of contract, migrant and casual labourers but also in the form of the bonded labourers in the country, the State-wise details of the action being taken by Government to solve this problem;
- (b) whether more than 20 per cent manual scavengers were never registered under 'The Prohibition of Employment as Manual Scavengers and their Rehabilitation (PEMSR) Act', if so, the reasons therefor; and

(c) the State-wise details of the manual scavengers/people who died during the hazardous cleaning of the sewers and septic tanks during the last five years?

#### **Steps taken to prohibit manual scavenging in the country**

**3809 Shri Abdul Wahab:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether it is a fact that manual scavenging continues to be practiced across the country and if so, the reaction of Government thereto;
- (b) whether the funds for "Self Employment Scheme for Rehabilitation of Manual Scavengers" were slashed due to under-utilization;
- (c) the funds allocated in last five years;
- (d) the number of deaths of manual scavengers reported during the said period while cleaning septic tanks and sewers, State-wise; and
- (e) the details of cases filed in this regard, conviction achieved, action taken against the guilty and compensation paid to the families of the victims during the said period, State-wise?

#### **Evaluation of various scheme/programmes**

**3810 Shri Abdul Wahab:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) whether Government has evaluated the performance of various schemes/programmes under implementation in the Ministry during the last five years;
- (b) if so, the details and outcome thereof; and
- (c) the funds allocated to these schemes/programmes during the last five years and the current year, scheme/programme-wise?

#### **Sub-categorization of Scheduled Castes**

**3811 Shri Mukul Balkrishna Wasnik:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the castes categorized as Scheduled Castes, State-wise;
- (b) whether Government has any plans to sub-categorize scheduled Castes;
- (c) if so, the reasons therefor and whether any step has been taken to seek views of the State Governments and Union Territory Administrations; and
- (d) if so, the details of the response received and the reaction of Government thereto?

#### **Rehabilitation Centres for alcohol and drug user**

**3812 # Shri Imran Pratapgarhi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) the list of Alcohol and Drug Rehabilitation Centres supported by the Ministry, State/UT-wise along with the maximum capacity of these centres;
- (b) the number of individuals who suffer from substance abuse disorders and the details thereof; and
- (c) whether there are any dedicated rehabilitation centres for minors and if so, the details thereof?

**Vacancy in SC/ST/OBC reserved seats and scholarships for SC/ST/OBC students**

3813 **Shri Niranjan Bishi:**

Will the Minister of ***Social Justice and Empowerment*** be pleased to state:

- (a) details of the number of seats reserved for SC/ST/OBC in Central Universities that remain vacant;
- (b) whether all funds of various scholarship schemes for SC, ST, and OBC students have been disbursed;
- (c) if not, the details of all the disbursements which are pending; and
- (d) by when the disbursements will be made?

**PVTGs under Pradhan Mantri Development Mission**

3814 **Shri M. Mohamed Abdulla:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) whether it is a fact that the budget allocation for Particularly Vulnerable Tribal Groups (PVTGs) under Pradhan Mantri PVTG Development Mission faces unique implementation challenge;
- (b) if so, the reasons therefor and the plan of action by the Union Government to resolve it; and
- (c) the amount of funds allocated and utilized for the tribal community under Special Central Assistance to Tribal Sub Scheme (SCA to TSS) from the year 2020, State-wise and year-wise?

**Tribal welfare in Andaman and Nicobar Islands**

3815 **Shri Sandosh Kumar P:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) the total fund allocated for tribal welfare in Andaman and Nicobar Islands since 2019;
- (b) the special schemes implemented for the educational and social developments of tribal people in Andaman and Nicobar Islands;
- (c) whether there is any special assistance scheme for the promotion of traditional skills and craft of the tribal people in Andaman and Nicobar Islands; and
- (d) if so, the details thereof?

**National Commission for Scheduled Tribes**

3816 **Dr. Kirodi Lal Meena:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) whether Government has taken cognizance of the fact that there has been an increase in the cases of atrocities committed against the tribal community in the country;
- (b) if so, the details thereof and the total number of cases reported/registered in the National Commission for Scheduled Tribes (NCST) regarding the persecution of tribal community in Rajasthan during the last three years and the current year and the action taken by the Commission in this regard; and
- (c) the details of steps taken/being taken by Government to prevent the atrocities being committed against the tribal community?



### Sub-categorization of Scheduled Tribes

3817 **Shri Mukul Balkrishna Wasnik:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the tribes categorized as Scheduled Tribes, State-wise and Union Territory-wise;
- (b) whether Government has any plans to sub-categorize Scheduled Tribes;
- (c) if so, the reasons therefor and whether any steps have been taken to seek views of the State Governments and Union-Territory administrations; and
- (d) if so, the details of the response received and the reaction of Government thereto?

### Budget allotment for the Ministry

3818 **Dr. V. Sivadasan:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of annual budget allocated for the Ministry during the last five years, year-wise;
- (b) what percentage of total budget allocated to the Ministry during the last five years, year-wise; and
- (c) the amount of the Ministry's budget that is left unutilised at the end of each year during the last five years?

### Educational scholarships for Scheduled Tribe students

3819 **Smt. Ranjeet Ranjan:**

**Smt. Jebi Mather Hisham:**

**Dr. L. Hanumanthaiah:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether there are any scholarship schemes for the Scheduled Tribe (ST) students at the primary school level, if so, the details thereof;
- (b) the number of higher education and foreign education scholarships that have been given by the Ministry for the welfare of ST students under different schemes; and
- (c) the budgetary expenditure for the last five years for such schemes?

### Landlessness and displacement among tribal population

3820 **Shri A. A. Rahim:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of population and percentage of landless among tribal population, State-wise;
- (b) the number of displaced persons among tribal population, State-wise; and
- (c) the number of Scheduled Tribe (ST) population displaced due to mining activities and construction of dams, State-wise?

### Eklavya Model Residential Schools in Odisha

3821 **Dr. Amar Patnaik:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the number of Eklavya Model Residential Schools (EMRS) in Odisha as on March 2023, the details thereof;
- (b) the details of the EMRS under construction, the status of work and by when they are going to be functional;

- (c) whether any survey has been done on the performance of pass-out students from these schools and whether they pursue higher education; and  
 (d) if so, the details thereof?

### **Funds spent on development of PVTGs**

**3822 Ms. Dola Sen:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the amount of fund spent on the Particularly Vulnerable Tribal Groups (PVTGs) development by Government in last five years and why PVTGs have lower Human Development Index (HDI);  
 (b) the number of PVTGs that have been getting benefit through the Forest Rights Act 2006;  
 (c) whether the right of Gram Sabha has been curtailed; and  
 (d) if so, the implications thereon?

### **Status of PMAAGY**

**3823 Dr. Santanu Sen:**

**Shri Abir Ranjan Biswas:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of funds allocated and utilized under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) during last five years, State-wise and the district-wise details for the State of West Bengal;  
 (b) the reasons behind change in nomenclature of 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' to 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' for implementation during 2021-22 to 2025-26;  
 (c) whether Government has conducted any impact evaluation study of PMAAGY in last two years, if so, the details thereof, year-wise, State-wise and district-wise for the State of West Bengal; and  
 (d) if not, the reasons therefor?

### **Protection of forest rights of tribals in Madhya Pradesh**

**3824 # Dr. Sumer Singh Solanki:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of steps taken to protect the forest rights of tribals in Madhya Pradesh;  
 (b) the efforts being made by Government to spread awareness amongst the tribal societies who are dependent on forests; and  
 (c) the details thereof?

### **Scheme to empower rural women through community participation**

**3825 Shri Parimal Nathwani:**

Will the Minister of *Women and Child Development* be pleased to state:

- (a) whether Government has launched any scheme to empower rural women through community participation;  
 (b) if so, the details thereof; and  
 (c) the number of beneficiaries and financial support provided during the last three years, State/UT-wise?

### Schemes for women and children

3826 **Shri Elamaram Kareem:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that out of 19 schemes of the Ministry, now only three schemes Mission Shakti, Mission Vatsalya, Saksham Anganwadi are in operation at present;
- (b) if so, the reasons therefor;
- (c) whether it is a fact that the funds allotted for these welfare schemes remained unspent;
- (d) if so, the details thereof during the last three years and the reasons therefor; and
- (e) the corrective steps taken by Government to ensure allocated funds are fully utilised under women welfare schemes?

### Shortage of funds for One-Stop Centres

3827 **Shri Sushil Kumar Gupta:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the attention of Government has been drawn to the struggle faced by the staff at the One-Stop Centres due to non-payment of salaries;
- (b) if so, what are the details in this regard, State-wise; and
- (c) what steps are being taken for timely release of grants in this regard?

### Step taken under Ujjawala Scheme

3828 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) Year-wise details regarding the steps taken under the Ujjawala Scheme during last five years;
- (b) year-wise details regarding the utilisation of the funds released under the scheme for the last five years;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) steps taken by Government for trafficking victims during the last five years?

### Safeguarding young couples against POCSO proceedings

3829 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that romantic cases accounted for 25 per cent of POCSO cases, as highlighted by the report titled Implementation of the POCSO Act Goals, Gaps and Challenges by Centre for Child Rights and Forum Against Sexual Exploitation of Children;
- (b) if so, details thereof;
- (c) whether any steps have been taken by Government to amend the laws to safeguard young couples against POCSO proceedings;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

### Juvenile Justice Fund

3830 **Prof. Manoj Kumar Jha:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of Union-State share in the Juvenile Justice Fund (2019-2022);

- (b) year-wise details of financial allocation and utilisation of the Juvenile Justice Fund; and  
 (c) the details regarding the area in which Juvenile Justice Fund has been utilized in the last five years?

### **Anganwadi Centres in Andhra Pradesh**

**3831 Shri V. Vijayasai Reddy:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the number of Anganwadi Centres and Mini Anganwadi Centres in Andhra Pradesh, district-wise;  
 (b) whether it is a fact that Government has taken a decision to upgrade all Mini Anganwadi Centres in the country into regular AWCs;  
 (c) if so, details thereof and time frame fixed for upgradation, particularly in Andhra Pradesh;  
 (d) whether it is also fact that 4,000 AWCs are going to be upgraded to Saksham Anganwadis; and  
 (e) if so, how AWCs would be different from Saksham AWCs?

### **Anaemia Disease among women in the country**

**3832 Shri Abir Ranjan Biswas:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the details of anaemia cases among women in the last five years, year-wise, State-wise data with district-wise details for West Bengal;  
 (b) whether it is a fact that India has the highest prevalence of anaemia disease in the world;  
 (c) if so, details thereof;  
 (d) what are the initiatives taken by the Ministry to reduce anaemia disease among women, details thereof; and  
 (e) by when Government plans to reduce anaemia cases by half among women and children, details thereof along with timeline thereof?

### **Implementation of insurance scheme for Anganwadi workers**

**3833 Shri S. Selvaganabathy:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government has introduced or proposes to introduce any insurance scheme for Anganwadi workers;  
 (b) if so, details thereof along with the fund sharing pattern put in place between the Centre and State/UT Governments to implement the said scheme;  
 (c) whether the said fund sharing pattern is uniform across the country and if so, details thereof, State/UT-wise;  
 (d) whether Government has taken note of instances of Anganwadi Workers being denied benefits under the said scheme from different parts of the country and if so, details thereof, State/UT-wise; and  
 (e) the corrective measures/steps taken by Government in this regard, State/UT-wise?

### **Awareness about sanitation and menstrual hygiene**

**3834 Shri Sujeet Kumar:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the schemes formulated by the Ministry to distribute sanitary products to tribal women who are living in hilly regions and forests which are not accessible by motorable roads; and  
 (b) the steps taken by the Ministry to create awareness about sanitation and menstrual hygiene in remote tribal dominated areas of the country, including Odisha?

#### **Schemes to prevent child marriage**

3835 **Shri Bikash Ranjan Bhattacharyya:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) what are the schemes of Government to prevent child marriage;  
 (b) how many child marriages have been nullified in the last three years, the year-wise data thereof; and  
 (c) how many child marriages complaints has been reported in the last three years, the state-wise and year-wise data thereof?

#### **One-Stop Centre Scheme**

3836 **Shri Vikramjit Singh Sahney:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the number of operational and closed One-Stop Centres in the country in last five years, year-wise, State-wise, district-wise for Punjab;  
 (b) the details of funds allocated and utilized under One-Stop Centre scheme in last five years, year-wise, State-wise, district-wise for Punjab;  
 (c) whether any underutilization of funds have been reported under One-Stop Centre scheme in last five years, if so, year-wise, State-wise details thereof and reasons therefor; and  
 (d) whether Government is aware of the struggles faced by the staff at the centres due to non-payment of salaries, if so, State-wise details thereof?

#### **Awareness on malnutrition among women and children**

3837 **Smt. Mamata Mohanta:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) how many districts of various States of our country have been identified as having large number of malnourished children during the last three years, district-wise, State-wise and year-wise;  
 (b) How many children and women have died due to malnutrition in these areas during this period;  
 (c) whether Government has organized any massive awareness campaign and other necessary activities in those States and also in other places in order to educate people how to cope with malnourished food;  
 (d) if so, the details thereof; and  
 (e) if not, what are the other steps Government has taken to overcome this problem?

#### **Rashtriya Mahila Kosh loan scheme**

3838 **Shri Dhananjay Bhimrao Mahadik:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government is implementing Rashtriya Mahila Kosh (RMK) loan scheme in the State of Maharashtra;  
 (b) if so, the total number of beneficiaries enrolled under the said scheme during the last

three years in the State of Maharashtra;

(c) whether Government has proposed to increase the credit limit of the loan and if so, the details thereof;

(d) whether Government has created awareness among women regarding RMK, if so, the details and outcome thereof; and

(e) the other steps taken by Government to strengthen and restructure RMK?

### **Saksham Anganwadi scheme**

3839 **Shri B. Parthasaradhi Reddy:**

Will the Minister of **Women and Child Development** be pleased to state:

(a) detailed outcomes of the measures implemented under the Saksham Anganwadi scheme to increase nutritional support for women, children and adolescent girls in Telangana; and

(b) the measures being taken under the said scheme to develop and modernise Anganwadis infrastructure in Telangana?

### **Cases of sexual harassment of women at work place**

3840 # **Ms. Kavita Patidar:**

Will the Minister of **Women and Child Development** be pleased to state:

(a) whether there has been an increase in the number of cases of sexual harassment of women at work place in the last few years;

(b) if so, State-wise details of the complaints received during the last three years and the number of complaints out of them that have been resolved; and

(c) the number of States/UTs including Delhi, which have constituted Local Complaints Committee (LCC) so far as per the Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act 2013, district-wise details thereof?

New Delhi  
The 29th March, 2023  
 8 Chaitra, 1945 (Saka)

P. C. Mody,  
 Secretary-General.

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